

OFFICE OF THE CHAIRMAN DISTRICT LEGAL SERVICES AUTHORITY,
(PR. DISTT. & SESSIONS JUDGE) REASI

ORDER

No. 04 /DLSAR-LS OF 2020-21

Date: 05.08.2020

Appointment of Nodal Officer for E- Lok Adalat V.C. Lok Adalat.

In Compliance to communication No: SLSA/LS/NLA/2020/09 Dated: 31.07.2020 Anjum Ara (Sub-Judge) Secretary District Legal Services Authority Reasi is appointed as Nodal officer for E-Lok Adalat V.C. Lok Adalat whose Phone Number, Whatsapp number & E-mail Id is mentioned below. Sumit Sharma from E-Court as technical staff shall assist her till the end of the E-Lok Adalat.

S.No.	Name of the Nodal Officer & Assistant	Phone Number /Whatsapp Number	E- mail ID
1.	Anjum Ara	7006962348	elokadalatreasi@gmail.com
2.	Sumit Sharma	9419193415	elokadalatreasi@gmail.com

(Kamlesh Pandit)

Chairman
District Legal Services Authority
(Pr. District & Sessions Judge)
Reasi

No: 206-14/DLSAR

Dated 05.08.2020

Copy to: 1.Nodal Officer & Assistant of Nodal officer for information & necessary action.

- 2 Chief Judicial Magistrate (Sub-Judge), Reasi,
3. Sub-Judge JMIC Katra 4. Munsiff JMIC,Katra.
5. Munsiff JMIC Mahore. 6.Munsiff JMIC Reasi,
7. Munsiff Adl Special Mobile Magistrate Reasi with direction to submit all the information regarding E-Lok Adalat V.C. Lok Adalat on the above Mail ID only.
8. President Bar association Reasi/ Katra /Mahore for information with requested to cooperate with the Magistrates for referring the cases to E-Lok and submit all the information regarding E-Lok Adalat V.C. Lok Adalat from their end to the concerned Magistrates.

(Kamlesh Pandit)

Chairman
District Legal Services Authority
(Pr. District & Sessions Judge)